

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**CENTRAL ZONAL BENCH AT BHOPAL**  
**O.A. No. 92/2024**

**IN THE MATTER OF:**

**Suo moto Cognizance on the News Paper Article Published in Patrika Newspaper Daily on 19.04.2024, regarding illegal Construction in the River bed of Kaliyasot River, Bhopal, M.P.**

**INDEX**

<b>SR.</b>	<b>PARTICULARS</b>	<b>Annexure</b>	<b>PAGE</b>
1.	Joint Committee Report in compliance of Hon'ble NGT order dated 22/04/2024		1-8
2.	Photographs of the inspection dated 19.07.2024 and Google Map of the site	Annexure- I	9-11
3.	The Map approved by the Town & Country Planning Department, Bhopal of the project Fortune Acharya Enclave and Fortune Signature Arcade Complex	Annexure- II	12
4.	Letter no. 1659 of MP PCB dated 19.07.2024 to SDM, Tehseel Kolar, District Bhopal	Annexure- III	13
5.	Letter no. 842 of the office of SDM, Tehseel Kolar, District- Bhopal dated 20/08/2024	Annexure- IV	14-17

Date: 20.08.2024

Place: Bhopal

**Submitted by MPPCB:-**



**through Counsel**  
**Adv. Parul Bhadoria**  
**Ph. No.: (+91)-8085977111;**  
**Email: parul.bhadoria04@gmail.com**

## REPORT

**Ref: Report of the Joint Committee in compliance to the Hon'ble NGT order dated 22/04/2024 in the matter of OA 92/2024 (CZ) Suo moto Cognizance on the News Paper Article Published in Patrika Newspaper Daily on 19.04.2024, regarding illegal Construction in the River bed of Kaliyasot River, Bhopal, M.P.: -**

1. Hon'ble NGT issued following instructions on dated 22/04/2024 in the matter of OA 92/2024 (CZ) Suo moto Cognizance on the News Paper Article Published in Patrika Newspaper Daily on 19.04.2024, regarding illegal Construction in the River bed of Kaliyasot River, Bhopal, M.P.:-

*“1. This matter was initiated on the news reporting published in Patrika Newspaper daily dated 19.04.2024 regarding construction in the buffer zone of Kaliyasot river within 33 meter in violation of environmental rules in Bhopal. .*

*2. It is further submitted that illegal construction is being done by the fortune builder in the Kaliyasot River within 33 meters of the river bed and despite notices by the authorities concerned the builder has not given any heed to the notices and the construction work is being carried out by the builder.*

*3. The construction as alleged is direct encroachment in the buffer zone of the river in violation of environmental rules and laws, causing harm not only to the environment but also to the public at large by way of such construction, for which this Tribunal is empowered to take Suo moto cognizance in view of the law laid down by the Hon'ble Supreme Court of India in Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors. reported in 2021 SCC Online SC 897.*

*4. A substantial issue of environment has been raised.*

*5. Issue notice to the respondents, returnable within four weeks. Respondents are directed to submit their reply within four weeks*

through E-filing portal, preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

6. Registry is directed to take necessary steps for service to the respondents by both ways and also on available email.

7. We deem it just and proper to call a report on the matter in issue in present Original Application, from a Joint Committee consisting of:-

(i) One representative from Collector, Bhopal.

(ii) One representative from State Pollution Control Board, M.P.

(iii) One representative from Town & Country Planning Department.

6. The Committee is directed to submit the factual and action taken report within four weeks. The State PCB will be the nodal agency for coordination and logistic support.

2. As per above order of Hon'ble NGT, the suo moto was taken on the news article published in the "Patrika News Paper Daily" on dated 19/04/2024 of Bhopal edition, whose copy is found enclosed with the application. The content of the daily News Paper are as under:



3. As per the new paper "Patrika" above news article, following are main points: -

- 3.1 Builder has built the approach road as well as constructed building number 1B to building number 9B of the Acharya Enclave project in the green belt within 33 meter radius of Kaliyasot river.
  - 3.2 Municipal Corporation, Bhopal has given a notice in this regard.
  - 3.3 Fortune Arcade Complex is also in the buffer zone of the river,
  - 3.4 Fortune Builder has carried out illegal construction by more than 40 per cent.
  - 3.5 Fortune Builder has built about nine houses within 33 meter radius of the river
4. As per the order of Hon`ble NGT dated 22/04/2024, a joint committee of the following officials of the concerned department has been constituted to inspect the site in reference to the above points: -

<b>No</b>	<b>Name of the Officer</b>	<b>Representative Department</b>
<b>1.</b>	Shri Ravishankar Rai, SDM, Kolar, Bhopal	Collector, Bhopal
<b>2.</b>	Shri Brajesh Sharma, Regional Officer, RO, MPPCB, Bhopal	State Pollution Control Board, (M.P.)
<b>3.</b>	Shri Sunil Nath, Deputy Director, Town & Country Planning, Bhopal	Town & Country Planning Department.

## 5. Field Observations

- 5.1 Joint committee on dated 19/07/2024 conducted a site visit of the Fortune Acharya Enclave and Fortune Signature Arcade Complex located at Village- Bawadiya Kalan, Tehsil-Kolar, District-Bhopal. Apart from the joint committee members following

officers namely Ms. Prakamya Tiwari, Assistant Engineer, Regional Office, MPPCB, Bhopal, Shri Atul Sharma, Tehsildar, Tehsil-Kolar, District-Bhopal were present during the inspection. Also, Shri Rahul Srivastava, Marketing Manager, Fortune Acharya Enclave and Shri Nitesh Vijaywargiye, Supervisor, Fortune Acharya Enclave were also present. The Geographical locations, photographs and visual observations were recorded during inspection. The Photographs and Google Maps are enclosed as **Annexure I**.

5.2 The observation recorded during inspection are as under:-

**A) Fortune Acharya Enclave**

- 5.2.1 Fortune Acharya Enclave is located at Village-Bawadiya Kalan, Tehsil-Kolar, District-Bhopal, Madhya Pradesh The geographical location of Fortune Acharya Enclave is latitude 23° 10' 19.6572" N and longitude 77° 25' 59.0268 " E.
- 5.2.2 Fortune Acharya Enclave lies on the South side of the bank of Kaliasot River.
- 5.2.3 The construction of Fortune Acharya Enclave was found in progress and the ground floor work was in progress.
- 5.2.4 An approach road made of RCC connects main road of Danish Kunj Kolar Road to Fortune Acharya Enclave.
- 5.2.5 Bamboo plantation is developed at the entrance of Fortune Acharya Enclave between approach road and River Kaliasot.
- 5.2.6 The entry gate and a temporary site office are constructed at the entrance of Fortune Acharya Enclave.

5.2.7 The Kalisaot River flows on the west side of the building no 1B to 9B of Fortune Acharya Enclave and this building structure is the nearest from the Kaliasot River.

5.2.8 The nearest portion of this building project from River Kaliasot are observed.

## **B) Fortune Signature Business Arcade**

5.2.9 Fortune Signature Business Arcade is located at Village-Bawadiya Kalan, Tehsil-Kolar, District-Bhopal, Madhya Pradesh. The geographical location of Fortune Signature Business Arcade is latitude 23° 10' 24.5712 " N and longitude 77° 25' 58.2888 " E.

5.2.10 Fortune Signature Business Arcade lies just in front of the main road of Danish Kunj Kolar Road and is on the North east side of the River Kaliasot.

5.2.11 The construction of Fortune Signature Business Arcade is completed and partially occupied for commercial purposes.

5.2.12 The nearest portion of this building project from River Kaliasot are observed.

## **6. Information provided by the Town & Country Planning, Bhopal:-**

6.1 Town & Country Planning Department, Bhopal has provided the approved map in which the building has to be constructed from distance of 33 meters from the revenue boundary as prescribed by Revenue Department of Kaliasot River. The copy of map is enclosed as **Annexure II**.

## **7. Information provided by the SDM, Tehsil- Kolar, District-Bhopal:-**

7.1 In reference to the information regarding the exact location and distance of the building structure to the Kaliasot River, information was sought from the SDM, Tehsil- Kolar, District-Bhopal vide letter no. 1659 dated 19/07/2024. The copy of letter is enclosed as **Annexure III**.

7.2 The information was provided by SDM, Tehsil- Kolar, District-Bhopal vide letter no. 842 dated 20/08/2024. The copy of letter is enclosed as **Annexure IV**. The main points of this communication are mentioned as under:-

7.2.1 As per the letter, a report was called from the Revenue Inspector regarding the investigation of the minimum distance of the building structure from the HFL of Kaliyasot river located in the name of Fortune Acharya Enclave and Fortune Signature Arcade Complex located at Village-Bawadiya Kalan, Tehsil-Kolar, District-Bhopal. The Revenue Inspector has presented a point wise report and reported that:-

- The building structures namely Fortune Acharya Enclave and Fortune Signature Arcade Complex are located on a part of Khasra No. 147 at Village-Bawadiya Kalan.
- At the site, the boundary of the site was matched with the current map sheet and the permanent settlement mark/boundary mark existing at the spot. The boundary of the site was determined by measuring it with the help of a total station machine on the basis of the shape shown in

the current map sheet and the existing permanent settlement med/boundary mark on the boat.

- The building structure called Fortune Acharya Enclave that is being constructed on a part of Khasra No. 147 located in Village-Bawadiya Kalan is having 2.24 meters of partial corner portion of the said building structure in the north-west direction falling within the distance of 33 meters from the HFL of Kaliasot river as marked in the current revised revenue map (indicated with red ink in the attached area booklet and map). The building structure Fortune Acharya Enclave is shown as (ABCD) in the attached area book. The remaining part of the said building structure was found to be outside the buffer of 33 meters of Kaliasot river located at Village-Bawadiya Kalan.
- The building structure called Fortune Signature Arcade located on the part of Khasra No. 147, Village-Bawadiya Kalan which is indicated by (EFGH) in the attached area book was found to be outside the 33 meters buffer of Kaliasot river as marked in current revised revenue map (indicated in red ink in the enclosed area booklet and map).

## **8. Findings of the Joint Committee**

8.1 As per the information submitted by SDM, Tehsil- Kolar, District- Bhopal, the demarcations shows 2.24 meters of partial corner

lying in north-west of Fortune Acharya Enclave located at a part of Khasra No. 147, Village Bawadiya Kalan falling within 33 meters buffer of Kaliasot River.

8.2 As per TNCP approved map of Fortune Acharya Enclave, the building has not been constructed as per the approved plan as a buffer of 33 meters from the revenue boundary as prescribed by Revenue Department of Kaliasot River is not maintained.

8.3 As per the information submitted by SDM, Tehsil- Kolar, District- Bhopal, Fortune Signature Arcade located on the part of Khasra No. 147, Village-Bawadiya Kalan was found outside the 33 meters buffer of Kaliasot river.

**Ravishankar Rai**  
SDM (Kolar), Bhopal

**Brajesh Sharma**  
Regional Officer,  
RO, MPPCB, Bhopal

**Sunil Nath**  
Deputy Director,  
Town & Country  
Planning, Bhopal

Inspection Photographs in OA 92/2024

Dated 19/07/2024



Fortune Acharya Enclave



## Fortune Signature Arcade

## Google Earth Map of location in the matter of OA 92/2024







क्षेत्रीय कार्यालय  
मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड  
पर्यावरण परिसर,ई-5,अरेरा कॉलोनी, भोपाल



Telephone:- 0755-2466392 Email:-romppcb\_bpl@rediffmail.com

क्रमांक 1659 /क्षेका/प्रनिबो/2024 भोपाल, दिनांक 19/07/2024

प्रति,

अनुविभागीय अधिकारी,  
तहसील कोलार,  
जिला-भोपाल।

विषय:- माननीय एनजीटी के प्रकरण क्रमांक 92/2024 (सीजेड) (श्यू मोटो) के संबंध में जानकारी।

—0—

उपरोक्त विषयान्तर्गत लेख है कि माननीय एनजीटी में दायर प्रकरण क्रमांक 92/2024 (सीजेड) में पारित आदेश दिनांक 22.04.2024 के परिपेक्ष्य में माननीय एनजीटी द्वारा गठित संयुक्त समिति द्वारा दिनांक 19.07.2024 को स्थल निरीक्षण किया गया है। जिसमें फार्च्यून आचार्य इन्क्लेव ग्राम-बावड़ियाकलां एवं फार्च्यून सिग्नेचर के आर्कड काम्पलेक्स, ग्राम-बावड़ियाकलां के बिल्डिंग स्ट्रक्चर की कलियासोत नदी के एचएफएल (HFL) से न्यूनतम दूरी 33 मीटर है अथवा नहीं की जांच की जानी है। कृपया इस संबंध में उल्लेखित दोनो बिल्डिंग प्रोजेक्ट की कलियासोत नदी के एचएफएल (HFL) से न्यूनतम दूरी की जांच कर रिपोर्ट देवे ताकि माननीय एनजीटी के समक्ष प्रस्तुत की जा सके।

  
क्षेत्रीय अधिकारी

## कार्यालय अनुविभागीय अधिकारी, तहसील-कोलार, भोपाल

क्रमांक 842/अ.वि.अ./रीडर/2024

भोपाल दिनांक 20/08/2024

प्रति,

क्षेत्रीय अधिकारी  
मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड  
पर्यावरण परिसर, ई-5, अरेरा कॉलोनी,  
जिला भोपाल म0प्र0

विषय :- माननीय एन.जी.टी के प्रकरण क्रमांक 92/2024(सीजेड)(शू मोटो) के संबंध में जानकारी ।  
संदर्भ :- आपका कार्यालयीन पत्र क्रमांक 1723/क्षेका/प्रनिबो/2024 भोपाल दिनांक 29/07/2024

—00—

कृपया संदर्भित पत्र का अवलोकन करने का कष्ट करें। ग्राम बाबडियाकलां स्थित फार्च्यून आचार्य इन्क्लेव एवं फार्च्यून सिग्नेचर का आर्केड कॉम्प्लेक्स के नाम से स्थित बिल्डिंग स्ट्रक्चर की कलियासोत नदी के एचएफएल(HFL) से न्यूनतम दूरी की जांच के संबंध में राजस्व निरीक्षक से प्रतिवेदन लिया गया। राजस्व निरीक्षक द्वारा बिन्दुवार प्रतिवेदन प्रस्तुत कर प्रतिवेदित किया है कि :-

1. ग्राम बाबडियाकलां स्थित प्रश्नाधीन फार्च्यून आचार्य इन्क्लेव एवं फार्च्यून सिग्नेचर का आर्केड काम्प्लेक्स के नाम से स्थित बिल्डिंग स्ट्रक्चर खसरा नम्बर 147 के अंश भाग पर प्रतिस्थापित होता है।
2. स्थल पर प्रश्नाधीन स्थल की चतुर्सीमा का मिलान चालू नक्शा शीट एवं मौके पर विद्यमान स्थायी बंदोबस्ती मेड/सीमा चिन्ह से किया गया। प्रश्नाधीन स्थल की चतुर्सीमा चालू नक्शा शीट में अंकित आकृति एवं मौके पर विद्यमान स्थायी बंदोबस्ती मेड/सीमा चिन्ह के आधार पर टोटल स्टेशन मशीन की सहायता से नापकर स्थल पर चतुर्सीमा सुनिश्चित किया गया।
3. ग्राम बाबडियाकलां स्थित खसरा नम्बर 147 के अंश भाग पर निर्मित प्रश्नाधीन फार्च्यून आचार्य इन्क्लेव एवं फार्च्यून सिग्नेचर का आर्केड काम्प्लेक्स के नाम से स्थित बिल्डिंग स्ट्रक्चर की दूरी कलियासोत नदी के एचएफएल(HFL) से न्यूनतम दूरी 33 मीटर के संबंध में वस्तुस्थिति यह है कि फार्च्यून आचार्य इन्क्लेव के नाम से स्थित बिल्डिंग स्ट्रक्चर जो कि संलग्न क्षेत्र पुस्तिका में (ABCD) से दर्शाया गया है, उक्त बिल्डिंग स्ट्रक्चर का उत्तर-पश्चिम दिशा का 2.24 मीटर आंशिक कोना भाग वर्तमान संधारित राजस्व नक्शा में अंकित कलियासोत नदी के बाह्य सीमा से 33 मीटर (संलग्न क्षेत्र पुस्तिका एवं नक्शा में लाल स्याही से दर्शाया गया है) की सीमा के भीतर आता है, उक्त बिल्डिंग स्ट्रक्चर का शेष भाग ग्राम बाबडियाकलां स्थित कलियासोत नदी के बाह्य सीमा से 33 मीटर की सीमा से बाहर होना पाया गया।
4. ग्राम बाबडियाकलां स्थित खसरा नम्बर 147 के अंश भाग पर निर्मित प्रश्नाधीन फार्च्यून सिग्नेचर का आर्केड काम्प्लेक्स के नाम से स्थित बिल्डिंग स्ट्रक्चर जो कि संलग्न क्षेत्र पुस्तिका में (EFGH) से दर्शाया गया है, वर्तमान संधारित राजस्व नक्शा में अंकित कलियासोत नदी के बाह्य सीमा से 33 मीटर (संलग्न क्षेत्र पुस्तिका एवं नक्शा में लाल स्याही से दर्शाया गया है) की सीमा के बाहर होना पाया गया।

राजस्व निरीक्षक द्वारा प्रस्तुत प्रतिवेदन, क्षेत्र पुस्तिका एवं नक्शा की प्रति संलग्न प्रेषित है।

संलग्न :- उपरोक्तानुसार।

अनुविभागीय अधिकारी(रा0)  
तहसील-कोलार, भोपाल  
अनुविभागीय अधिकारी  
तहसील-कोलार  
जिला-भोपाल

## //प्रतिवेदन//

प्रति,

अनुविभागीय अधिकारी महोदय,  
तहसील कोलार,  
जिला-भोपाल (म.प्र.)।

विषय : माननीय एनजीटी के प्रकरण क्रमांक 92/2024 (सीजेड)(श्यू मोटो) के संबंध में जानकारी।

संदर्भ : क्षेत्रीय कार्यालय मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड पर्यावरण परिसर ई-5 अरेरा कालोनी भोपाल का पत्र क्रमांक 1723/क्षेका/प्रनिबो/2024 भोपाल, दिनांक 29.07.2024 एवं आपके द्वारा समक्ष में दिष्ट गये निर्देश।

--0--

उपरोक्त विषयांतर्गत लेख है कि संदर्भित पत्र के संबंध में आपके द्वारा समक्ष में दिष्ट गये निर्देश के परिपालन में ग्राम बावड़ियाकलां स्थित प्रश्नाधीन फार्च्यून आचार्य इन्क्लेव एवं फार्च्यून सिग्नेचर का आर्कैड काम्प्लेक्स के नाम से स्थित बिल्डिंग स्ट्रक्चर की दूरी कलियासोत नदी के एचएफएल (HFL) से न्यूनतम दूरी के संबंध में स्थल जांच उपरांत वस्तुस्थिति निम्नानुसार है।

1. ग्राम बावड़ियाकलां स्थित प्रश्नाधीन फार्च्यून आचार्य इन्क्लेव एवं फार्च्यून सिग्नेचर का आर्कैड काम्प्लेक्स के नाम से स्थित बिल्डिंग स्ट्रक्चर खसरा नंबर 147 के अंश भाग पर प्रतिस्थापित होता है।
2. स्थल पर प्रश्नाधीन स्थल की चतुर्सीमा का मिलान चालू नक्शा शीट एवं मौके पर विद्यमान स्थायी बंदोबस्ती मेड./सीमा चिन्ह से किया गया। प्रश्नाधीन स्थल की चतुर्सीमा चालू नक्शा शीट में अंकित आकृति एवं मौके पर विद्यमान स्थायी बंदोबस्ती मेड./सीमा चिन्ह के आधार पर टोटल स्टेशन मशीन की सहायता से नापकर स्थल पर चतुर्सीमा सुनिश्चित किया गया।
3. ग्राम बावड़ियाकलां स्थित खसरा नंबर 147 के अंश भाग पर निर्मित प्रश्नाधीन फार्च्यून आचार्य इन्क्लेव एवं फार्च्यून सिग्नेचर का आर्कैड काम्प्लेक्स के नाम से स्थित बिल्डिंग स्ट्रक्चर की दूरी कलियासोत नदी के एचएफएल (HFL) से न्यूनतम दूरी 33 मीटर के संबंध में वस्तुस्थिति यह है कि फार्च्यून आचार्य इन्क्लेव के नाम से स्थित बिल्डिंग स्ट्रक्चर जो कि संलग्न क्षेत्र पुस्तिका में (ABCD) से दर्शाया गया है, उक्त बिल्डिंग स्ट्रक्चर का उत्तर-पश्चिम दिशा का 2.24 मीटर आंशिक कोना भाग वर्तमान संधारित राजस्व नक्शा में अंकित कलियासोत नदी के बाह्य सीमा से 33 मीटर (संलग्न क्षेत्र पुस्तिका एवं नक्शा में लाल स्याही से दर्शाया गया है) की सीमा के भीतर आता है, उक्त बिल्डिंग स्ट्रक्चर का शेष भाग ग्राम बावड़ियाकलां स्थित कलियासोत नदी के बाह्य सीमा से 33 मीटर की सीमा से बाहर होना पाया गया।
4. ग्राम बावड़ियाकलां स्थित खसरा नंबर 147 के अंश भाग पर निर्मित प्रश्नाधीन फार्च्यून सिग्नेचर का आर्कैड काम्प्लेक्स के नाम से स्थित बिल्डिंग स्ट्रक्चर जो कि संलग्न क्षेत्र पुस्तिका में (EFGH) से दर्शाया गया है, वर्तमान संधारित राजस्व नक्शा में अंकित कलियासोत नदी के बाह्य सीमा से 33 मीटर (संलग्न क्षेत्र पुस्तिका एवं नक्शा में लाल स्याही से दर्शाया गया है) की सीमा के बाहर होना पाया गया। उपरोक्तानुसार वस्तुस्थिति का प्रतिवेदन अग्रिम आवश्यक कार्यवाही हेतु महोदय के समक्ष सादर प्रस्तुत है।

संलग्न- क्षेत्र-पुस्तिका एवं नक्शा।

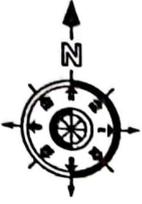
  
20/08/2024

(ऑलोक भद्र)

राजस्व निरीक्षक

तहसील कोलार जिला भोपाल

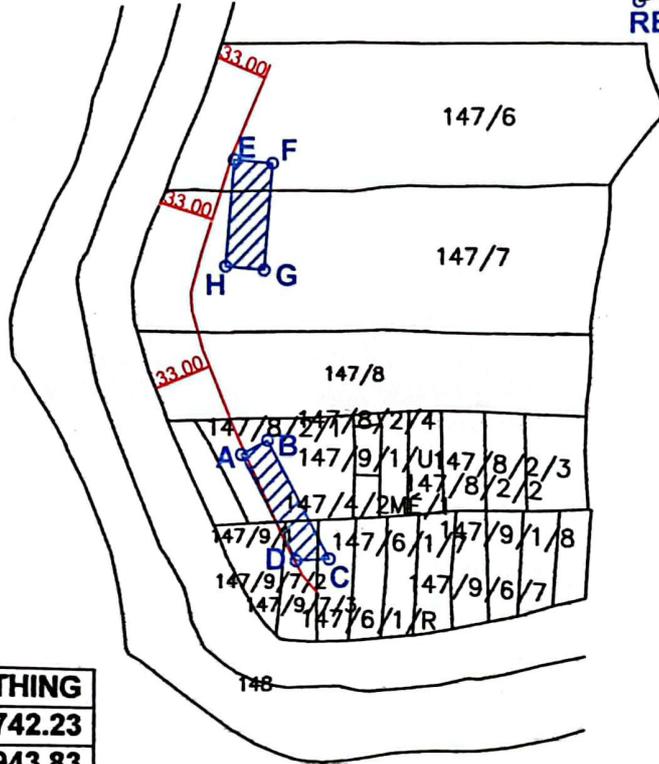
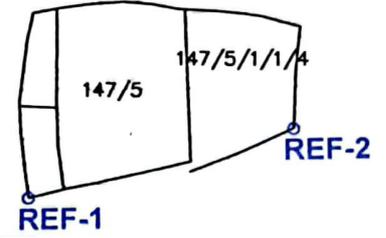
NORTH



SCALE  
1:3960

// क्षेत्र-पुस्तिका //

ग्राम- बावड़ियाकलां प.ह.नं. 18  
तहसील कोलार जिला- भोपाल (म.प्र.)  
पैमाना- 16 इंच = 1 मील



DIMENSION	
A TO B	=16.80M
B TO C	=74.47M
C TO D	=18.69M
D TO A	=66.43M
E TO F	=21.95M
F TO G	=59.90M
G TO H	=21.95M
H TO E	=59.90M

P.NO	EASTING	NORTHING
ST	749057.54	2564742.23
REF-1	749256.91	2564943.83
REF-2	749444.10	2564990.98
A	749072.23	2564692.16
B	749086.97	2564700.21
C	749121.71	2564634.47
D	749103.02	2564633.62
E	749067.98	2564856.96
F	749089.92	2564854.73
G	749084.99	2564795.03
H	749063.14	2564798.36

*Sharda*  
20/08/2024  
(ऑलोक भद्र)  
राजस्व निरीक्षक  
तहसील कोलार जिला भोपाल

NOTE-ALL DIMENSION ARE IN METRE

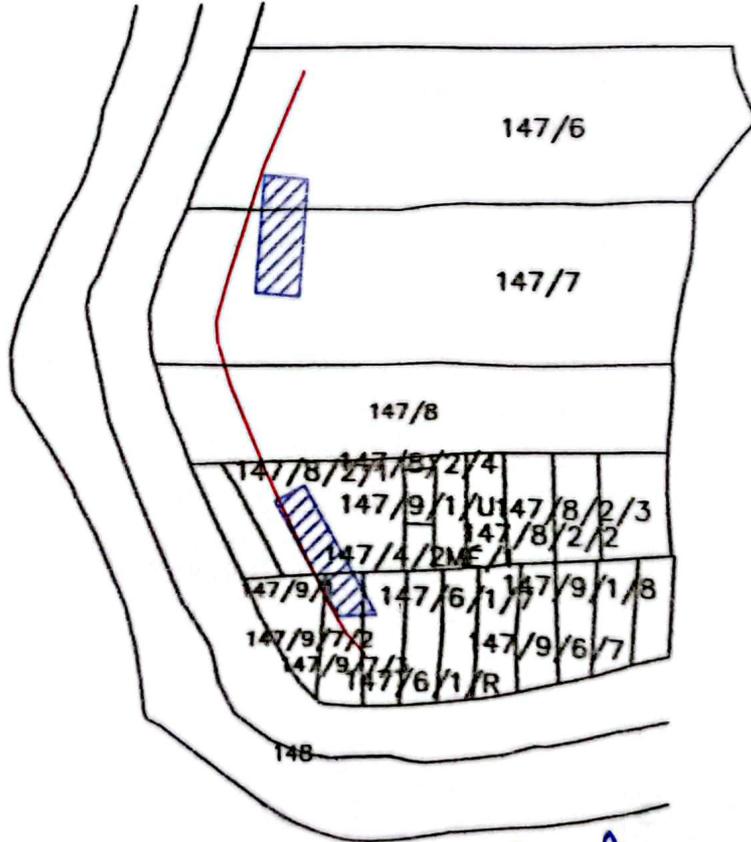
NORTH



SCALE  
1:3960

// नक्शा //

ग्राम- बावडियाकलां प.ह.नं. 18  
तहसील कोलाप जिला- भोपाल (म.प्र.)  
पैमाना- 16 इंच = 1 मील



*Alaola,*  
20/08/2024  
(आलोक भद्र)  
राजस्व निरीक्षक  
महरीय कोलाप जिला कोषात

**VAKALATNAMA**  
[Rule 4(1) of the Rules framed under Advocates Act, 1961]  
**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**ORIGINAL APPLICATION 92/2024**  
**CENTRAL ZONE BENCH, BHOPAL**

**IN THE MATTER OF:**

**News Paper Article Published in Patrika Newspaper Daily on 19.04.2024, regarding illegal Construction in the River bed of Kaliyasot River, Bhopal, M.P.**

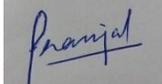
I **Brajesh Sharma , Regional Officer Bhopal , MPPCB** named below do hereby appoint, engage, and authorize advocate(s) named below to appear, act and plead as aforesaid case proceedings which shall include application for restoration, setting aside of ex- party orders, corrections, modifications, review and recall of orders passed in these proceedings, in this court or any other court in which the same may be tried/ heard/proceeded and also in appellate. Revisional and executing court in respect of proceedings arising from this case/ proceedings as per agreed terms and conditions and authorize him/them to sign and file pleadings, appeals, cross objections, applications, affidavit or other documents as may be deemed necessary for the proper prosecution/defence of the case in all its stages and also agree to ratify and confirm act done by him/them as if done by me.

In witness whereof i/we do hereunto set my/our hand to the presents, the contents of which have been duly understood by me /us this **20 August 2024 at Bhopal.**

PARTICULARS OF EACH PARTY EXECUTING VAKALATNAMA

Name	Registered Address	E-Mail Add & Telephone (If any)	Status in case	Signature
<b>Brajesh Sharma , Regional Officer Bhopal , MPPCB</b>	E5, Arera Colony Paryawaran Parisar Regional Office MPPCB Bhopal - 462016	9893002888 romppcb_bpl@rediff.com	Officer-in-Charge	

Accepted

Name & Enrollment. No.	Address (If any) E-Mail Add.	Telephone (If any)	Full Signature
PARUL BHADORIA 1587-2012	parul.bhadoria04@gmail.com	8085977111	
PRANJAL PANDEY MP 2881-2021	advocatepranjalpandey@gmail.com	9340657120	
SHIVAM DWIVEDI MP 3857-2023	advshivamdwwivedi20@gmail.com	8878471359	